

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT NO. III**

**IB-1409(ND)/2018**

**IN THE MATTER OF:**

M/s. Indo Alusys Industries Ltd.

**....Petitioner**

Vs.

M/s. Unilec Engineers Ltd.

**....Respondent**

**SECTION**

**Under Section 9 of IBC.**

**Order delivered on 21.08.2019**

**Coram :**

**Sh. R. Varadharajan,**

**Hon'ble Member (Judicial)**

**Shri Kapal Kumar Vohra,**


**Hon'ble Member (Technical)**

For the Petitioner/Operational Creditor :

For the Respondent/Corporate Debtor :

**ORDER**

As per the directions of Hon'ble Members, the matter is adjourned to 04.09.2019 due to paucity of time.

  
**(Madhu Narula)**

**Court Officer**

Surjit